

REHABILITATION OF DISPLACED PERSONS FROM
EAST BENGAL

*654. **Shri M. Islamuddin:** (a) Will the Minister of **Rehabilitation** be pleased to state how many of the East Bengal displaced persons of the 1952 influx came to Bihar through official channel?

(b) How many crossed the border and came to Bihar unofficially?

(c) How many displaced persons of this influx are now in the district of Purnea?

(d) How and where in the district of Purnea are they going to be rehabilitated?

The Minister of Rehabilitation (Shri A. P. Jain): (a) to (d). The information is being collected and will be laid on the Table of the House in due course.

LOANEES OF THE REHABILITATION FINANCE
ADMINISTRATION

470. **Shri Bheekha Bhai:** Will the Minister of **Finance** be pleased to state:

(a) the number of loanees of the Rehabilitation Finance Administrations in the State of Rajasthan; and

(b) the amount advanced to them?

The Deputy Minister of Finance (Shri M. C. Shah): (a) and (b). 1196 applications were sanctioned by the Rehabilitation Finance Administration for an amount of Rs. 81.52 lakhs to displaced persons in Rajasthan upto 15-2-1953. Loans were actually advanced in 613 cases and the amount disbursed was Rs. 36.85 lakhs upto that date.

HISTORY OF INDIAN PHILOSOPHY

471. **Shri H. N. Mukerjee:** Will the Minister of **Education** be pleased to state:

(a) the amount spent so far in writing the History of Indian Philosophy; and

(b) the date by which it will be published?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) As will be clear from the title of the book viz. "History of Philosophy—Eastern and Western", its scope is not confined to Indian Philosophy alone. Rs. 30,184/- have so far been spent on it.

(b) It is expected to be published on the 12th March, 1953.

CASES REFERRED TO UNION PUBLIC SERVICE
COMMISSION

472. **Shri M. L. Dwivedi:** Will the Minister of **Home Affairs** be pleased to state:

(a) the number of cases of Government employees referred to the Union Public Service Commission at the instance of Government or as appeals to them either in connection with suspensions, dismissals or any other punishments awarded for various kinds of errors of omission or commission on the part of the employees since 1947;

(b) for how much time such cases remained held up with the U.P.S.C.;

(c) in how many cases have the decisions been reversed by the U.P.S.C.; and

(d) how many cases are still pending and for how much time each?

The Deputy Minister of Home Affairs (Shri Datar): (a) to (d). The information is being collected and will be laid on the Table as soon as possible.

ABSORPTION OF DISPLACED PERSONS IN
GOVERNMENT SERVICE

473. **Sardar Hukam Singh:** (a) Will the Minister of **Home Affairs** be pleased to state the total number of displaced persons absorbed through Employment Exchanges or otherwise, in Central Government Services since August, 1947.

(b) What is the number out of those referred to in part (a) who are still retained in service?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). I would invite attention of the hon. Member to my *interim* reply given on the 9th July 1952 to his unstarred question No. 380. The information called for has not yet been received in full and will be laid on the Table of the House as soon as it is complete along with the information asked for in part (b) of this question.

INDIAN STATISTICAL INSTITUTE

474. **Shrimati Renu Chakravarty:** Will the Minister of **Finance** be pleased to state:

(a) whether the Government of India have been granting financial assistance to the Indian Statistical Institute at Calcutta;

(b) if so, what sums have been granted during the past three years;

(c) for what purposes these grants have been earmarked;

(d) what work is being done at the Indian Statistical Institute; and

(e) the personnel working in the Institute at present and how many of them are foreign?

The Deputy Minister of Finance (Shri M. C. Shah): (a) Yes, Sir.

(b)	1949-50	1950-51	1951-52
	4,50,000	3,75,000	7,25,000

(c) For the Research and Training School of the Indian Statistical Institute and for construction of building.

(d) The Institute is a training and research Institution specialising in statistics. It trains students and research workers and conducts examinations for the award of certain diplomas in statistics. The Institute also undertakes the supervision of special items of statistical works such as the National Sample Survey, the Survey of Manufacturing Industries and Joint Population Studies by the United Nations and the Government of India.

(e) There are 630 employees working in the Institute out of whom two are foreign visiting professors.

CENTRAL INSTITUTE OF EDUCATION

475. Shri S. C. Samanta: Will the Minister of Education be pleased to state:

(a) the research works taken up by the Central Institute of Education in the year 1952; and

(b) what further improvements have been made in the research works taken beforehand?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) and (b). A statement is laid on the Table of the House. [See Appendix V, annexure No. 3.]

JHANSI FORT

476. Dr. Ram Subhag Singh: Will the Minister of Defence be pleased to state:

(a) whether the Jhansi Fort was recently repaired by Military Engineers and Jawans; and

(b) if so, the amount of the expenditure incurred?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes, mainly by troop labour.

(b) Rs. 10,416 for Stores only.

GRANTS TO SCHOOLS FOR DISPLACED PERSONS

477. Shri B. K. Das: Will the Minister of Rehabilitation be pleased to state:

(a) the total grants, non-recurring and recurring, so far made to Primary, Middle and Secondary Schools, started for the children of displaced persons from East Bengal;

(b) how many such schools have been established entirely at Government cost or are being maintained entirely by Government; and

(c) what is the total number of schools—Primary and Higher—in the colonies of East Bengal displaced persons?

The Minister of Rehabilitation (Shri A. P. Jain): (a) to (c). The information is being collected and will be laid on the Table of the House in due course.

PRIMARY EDUCATION UNDER LOCAL BODIES

478. Shri S. N. Das: Will the Minister of Education be pleased to state:

(a) whether the report of the Committee to examine and report on the relationship of the State Governments and Local Bodies in the administration of Primary education has been considered by Government; and

(b) if so, what decision has been taken on the recommendations of the Committee?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Yes.

(b) The recommendations of the Committee have been accepted and forwarded to the State Governments which are primarily concerned, for information and guidance so that they might implement them in the light of their special circumstances and problems.

DEMobilISATION OF DEFENCE PERSONNEL

479. Shri H. N. Mukerjee: Will the Minister of Defence be pleased to state:

(a) the number of Defence personnel demobilised so far from the Services since 15th August, 1947, officers and ranks separately;

(b) the number of demobilised servicemen taken back into the various Defence Services since 15th August, 1947, officers and ranks separately;